

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

C.P. No. 32(ND)/2010

IN THE MATTER OF:

M/s. Rajan Cosmetics (Madras) Ltd.

.....Petitioner

v.

M/s. SRM Infrastructure Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

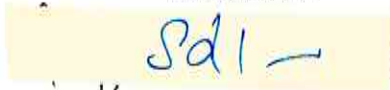
Hon'ble Member (J)

For the Petitioner(s) :

ORDER

No one is present to address arguments. Accordingly, the hearing is deferred to 12.10.2017 in the interest of justice.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

29.08.2017

Vineet